

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 272/2012

NEERAJ SUD & ANR.

Appellant(s)

VERSUS

JASWINDER SINGH (MINOR) & ANR.

Respondent(s)

WITH

C.A. No. 5526/2012 (XVII-A)

Date : 31-07-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Rajesh Garg, Sr. Adv.
Mr. Sudarshan Rajan, AOR
Mr. Mahesh Kumar, Adv.
Mr. Ramesh Rawat, Adv.
Ms. Srishti Sharma, Adv.
Mr. Rohit Bhardwaj, Adv.
Mr. Hitain Bajaj, Adv.
Mr. Ashutosh Gupta, Adv.
Mr. Nand Ram, Adv.

Mr. Amit Prasad, Adv.
Mrs. Ruchika Prasad, Adv.
Mr. Ayodhya Prasad, Adv.
Ms. Kavya Agarwal, Adv.
Mr. Mayank Kshirsagar, AOR

For Respondent(s) Mr. Sudarshan Rajan, AOR
Mr. Sachin S, Adv.
Mr. Lakshay Laroia, Adv.
Mr. Nischay Chaudhary, Adv.

Mr. Amit Prasad, Adv.
Mrs. Ruchika Prasad, Adv.
Mr. Ayodhya Prasad, Adv.
Ms. Kavya Agarwal, Adv.
Mr. Mayank Kshirsagar, AOR
Mr. Parth Sarathi, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List tomorrow (i.e., on 01.08.2024) after part-heard matter.

**(KAPIL TANDON)
COURT MASTER (SH)**

**(NIDHI WASON)
COURT MASTER (NSH)**